

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.07.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No.15 of 2020 in Comp. App (AT) (Ins) No. 1504 of 2019	Anubhav Anilkumar Agarwal Vs. Bank of India & Anr.	Mahesh Agarwal	Jayant Mehta

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 633 of 2020	State Bank of India Vs. Athena Energy Ventures Pvt. Ltd.	Sanjay Kapoor	
2.	Comp. App. (AT) (Ins) No. 634 of 2020	RNY Healthcare Services Pvt. Ltd. Vs. Bourn Hall International India Pvt. Ltd.	Rakesh Kumar	
3.	Comp. App. (AT) (Ins) No. 635 of 2020	Bank of Baroda Vs. Sri Munisuvrata Agri International Ltd. & Anr.	Pankaj Vivek	
4.	Comp. App. (AT) (Ins) No. 636 of 2020	State Bank of India Vs. Vibha Agra Tech Ltd.	Sanjay Kapur	
5.	Comp. App. (AT) (Ins) No. 639 of 2020	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	
6.	Comp. App. (AT) (Ins) No. 640 of 2020	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	
7.	Comp. App. (AT) (Ins) No. 641 of 2020	Pramod Kumar Hendre Vs. Print House India Pvt. Ltd. & Ors.	Bhanu Gupta	

8.	Comp. App. (AT) (Ins) No. 642 of 2020	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	Prachi Johri	
9.	Comp. App. (AT) (Ins) No. 643 of 2020	Euro Pratik Ispat (India) Pvt. Ltd. Vs. Ramesh Shetty, The Resolution Professional of the 4Mann Industries Pvt. Ltd. & Ors.	Anup Jain	
10.	Contempt Case (AT) No. 14 of 2020 in Comp. App. (AT) No. 77 of 2020	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr.	Ajay Bhargava	Kanti Mohan Rustagi

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 564 of 2020	K. Siddharth Jain Partner, Karma Exports Vs. Shree Krishna Polytrap Pvt. Ltd.	Charu Sachdev	
12.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors.	Anuj Tiwari	Shyam Kapadia
13.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd. & Ors.	D.Abhinav Rao	Mahesh Agarwal
14.	Comp. App (AT) No. 148 of 2019	With M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal

For Hearing

15.	Comp. App. (AT) No. 77 of 2020	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr.	Ajay Bhargava	Kanti Mohan Rustagi
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar